

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP-01/2016**

**IN THE MATTER OF:**

Miraz Tradecom Pvt. Ltd.

.... Applicant/petitioner

**Order under Sections 391 to 394 of the Companies Act, 2016**

**Order delivered on 05.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**


For the Applicant/petitioner : Mr. C.S. Manish Gupta, Advocate

For the RD : Mr. Nawal Kishore Jha,  
Senior Panel Counsel

**ORDER**

Mr. Nawal Kishore Jha, learned Senior Panel Counsel representing RD has stated that he has received the papers this morning only and would be able to assist the Bench after examining the same.

List the matter on 26.07.2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

05.07.2017  
V. Sethi